

(ख) क्या मध्य प्रदेश सरकार ने केन्द्रीय सरकार द्वारा इन मिलों का अधिग्रहण किए जाने का केन्द्रीय सरकार से प्रस्ताव किया है; और यदि हां, तो कब, और उनके अधिग्रहण के सम्बन्ध में उन के मंत्रालय द्वारा क्या निर्णय किया गया है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री पी० ए० संगमा) : (क) जी हां ।

(ख) मध्य प्रदेश सरकार से उन के पत्र दिनांक 16-12-81 के उत्तर में यह बताने का अनुरोध किया गया था कि क्या वे अधिग्रहण में विद्यमान प्रबन्धकीय तथा वित्तीय उत्तरदायित्वों को लेना चाहेंगे ।

Robbery of gold biscuits from State Bank of India, South Bombay

1023. SHRI NARAYAN CHOU-BEY: Will the Minister of FINANCE be pleased to state:

(a) whether 75 gold biscuits weighing 10 grams each and valued at Rs. 1.30 lakhs had been stolen from the main branch of the State Bank of India in South Bombay on December 30, 1981; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). State Bank of India has reported that a shortage of 75 pieces of gold each weighing 10 gms (total 750 gms) had occurred in the stock of gold held by its Bombay Main Branch on behalf of Hatti Gold Mines Company Ltd. The shortage came to light when the Joint Custodians of Gold verified the stocks of gold on 2nd January, 1982. State Bank of India reported the matter immediately to the local police and the police have been able to recover 740 gms. of gold so far. Police investigations are not yet concluded.

Pay scales of auditmen

1024. SHRI KRISHNA PRAKASH TEWARI: Will the Minister of FINANCE be pleased to state:

(a) whether pay scales of auditmen throughout India have been under arbitration since August, 1981, similarly *denovode* termination in the wage structure of the Indian Audit and Accounts Department is also under reference to arbitration; and

(b) if so, when the award is expected?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) The demand of the Staff Side of the Departmental Council (JCM) of Indian Audit and Accounts Department for revision of pay scales of Auditors (who until 31st March, 1973 were designated as Upper Division Clerks) was referred to arbitration in August, 1981.

There has been no request from the Staff Side for referring their demand for *de novo* determination of the wage structure in the Indian Audit and Accounts Department to arbitration.

(b) The date by which the award can be expected cannot be indicated at this stage.

Bonus for policy holders declared by L.I.C.

1025. SHRI S. A. DORAI SEBASTIAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation has declared bonus before December, 1981 for the two-year valuation period ended March, 1981 for policy holders and if so, the rate of bonus; and

(b) if not, the reasons for the delays?